सत्यमेव जयते

Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.

Azadi Ka Amrit Mahotsav

Date: - 31st July, 2026

NOTICE

Meeting Number and Password of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 03.08.2026 to 28.08.2026 - Reg.

Court Room Nos.	Meeting Number (Cisco Webex)	Password
Court Room No. 01	2641 399 9282	2026
Court Room No. 02	2642 345 5633	2026
Court Room No. 03	2643 464 0802	2026
Court Room No. 04	2642 880 7159	2026
Court Room No. 05	2640 125 9748	2026
Court Room No. 06	2642 668 5182	2026
Court Room No. 07	2642 040 6084	2026
Court Room No. 08	2640 448 6308	2026
Court Room No. 09	2640 332 4739	2026
Court Room No. 11	2644 349 7045	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Meeting Number and Password.
2. Meeting will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The Meeting will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Meeting Number and Password.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

Assistant Registrar